

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3100
ANSWERED ON:16.03.2015
ILLEGAL PLACEMENT AGENCIES
Marutharajaa Shri R.P.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether a large number of illegal placement agencies are functioning in the country particularly in the metro cities without any regulations;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) to (c): A number of private placement agencies are functioning in the country. Data regarding private placement agencies is not maintained centrally. State Governments have been requested to take necessary steps for registration of private placement agencies.

State Governments are responsible for looking into the complaints against placement agencies and take action as appropriate.